

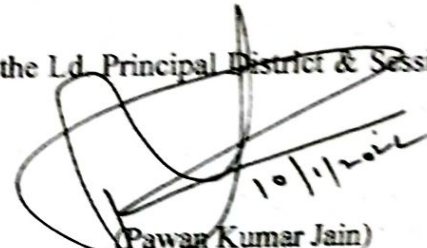
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

It has been observed that officials retiring from the services of our establishment are not being given a befitting farewell on the day of their super-annuation, thereby, as a gesture of gratitude towards these retiring incumbents, a "*Certificate of Appreciation*" shall be issued by this office on the day of their retirement, under the seal and signatures of the Ld. Principal District & Sessions Judge (HQs), recognizing their services to this establishment and the years of hard work that they have put forth towards this office.

Further, a *felicitation meeting/function* too shall be arranged at the behest of the department, encompassing all the staff members of the concerned Court/Branch (*wherein the official is posted at the time of super-annuation*), to accord a suitable adieu to the retiree on the last day in office.

This order is issued with the concurrence of the Ld. Principal District & Sessions Judge (HQs) and shall come into effect forthwith.



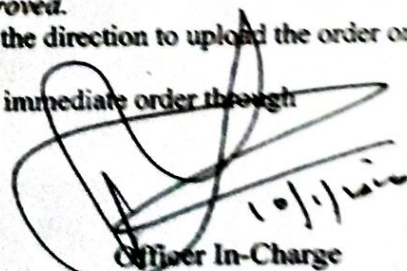
(Pawan Kumar Jain)  
Officer In-Charge  
Administration-II, Central  
Tis Hazari Courts, Delhi

No. 1968 - 2168  
Misc./Admn-II/HQs/Delhi/2022

Dated, Delhi the 10/11/2019

Copy forwarded for information and necessary action to:

1. All the Ld. Pr. District & Session Judges, Delhi/New Delhi.
2. All the Ld. Principal Judges, Family Courts, Delhi/New Delhi.
3. The Ld. Member Secretary, DSLSA, Delhi at PHC Complex.
4. All the Ld. Officers/Officer-in-charges, Central District, THC, Delhi.
5. All the Sr.A.O. & A.O. (Judl.)/Branch Incharges, Central, THC, Delhi.
6. Personal Office of the Ld. Principal D&SJ, Central.
7. All the concerned DDO, Accounts Branch, Delhi/New Delhi with the direction to meet out the budgetary expenses for arrangement of "*High Tea*" from the powers of HoD given at S.No. 28 of DFPR (delegation of Financial Powers Rule) OM dated 07/08/2019, as per rules.
8. All the Care Takers, Delhi/New Delhi are ordered to do the needful for making necessary arrangements for "*High Tea*" in respect of the staff posted in concerned Court/Branch (*wherefrom the official is retiring*).
9. The Branch Incharge, General Branch, Central to do the needful regarding preparation of "*Certificate of Appreciation*" as per specimen approved.
10. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (*on Website*).
11. The Branch Incharge, R&I, Central to circulate the immediate order through "*WhatsApp*".



Officer In-Charge  
Administration-II, Central  
Tis Hazari Courts, Delhi

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